

1	2	3	4
12.	Kerala	14	0
13.	Lakshadweep	1	0
14.	Madhya Pradesh	51	42
15.	Maharashtra	34	36
16.	Manipur	9	4
17.	Meghalaya	11	1
18.	Mizoram	8	8
19.	Nagaland	11	12
20.	Odisha	30	11
21.	Puducherry	2	0
22.	Punjab	22	0
23.	Rajasthan	33	11
24.	Sikkim	4	0
25.	Tamil Nadu	31	0
26.	Tripura	8	6
27.	Uttar Pradesh	75	0
28.	West Bengal	23	0
29.	Chhattisgarh	27	22
30.	Jharkhand	24	9
31.	Uttarakhand	13	2
32.	Telangana	30	0
TOTAL		687	221

Status of MGNREGA

2197. DR. SANTANU SEN: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the average Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) wages over the last three years and if so, the details thereof;

(b) the average, man-days generated through MGNREGA over the last three years and if so, the details thereof;

(c) the number of households enrolled under MGNREGA who have been able to get work for 100 days and if so, the details thereof; and

(d) the percentage of workers under MGNREGA who were able to receive their wages on time and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) The average wage rate per day per person during the last three years under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) is given below:

Financial Year	Average wage rate per day per person (In ₹)
2015-2016	154.08
2016-2017	161.65
2017-2018	169.46

(b) The average days of employment provided per household during the last three years under the MGNREGS is given below:

Financial Year	Average days of employment provided per household
2015-2016	49
2016-2017	46
2017-2018	46

As per Management Information System (MIS), number of households provided 100 days of employment in the last three years are:

Financial Year	Number of households provided 100 days of employment
2015-2016	48,47,975
2016-2017	39,91,202
2017-2018	29,60,045

(d) During the current financial year 2018-19 (as on 02.08.2018), around 92% pay orders have been generated within 15 days from the date of closure of the Muster Roll.

Upgradation of rural haat in Maharashtra

2198. SHRI SAMBHAJI CHHATRAPATI: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether Maharashtra Government has decided to upgrade 3500 rural haats with basic facilities in the State to increase the turn-over of agriculture produce and increase the income of village panchayats;

(b) if so, the details thereof;

(c) whether Maharashtra Government has demanded release of adequate funds for the upgradation of rural haats from the corpus announced in the Union Budget 2018; and

(d) the action Government proposes on the request and by when?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) to (d) The information is being collected and will be laid on the Table of the House.

Construction of houses under PMAY

2199. SHRI SUSHIL KUMAR GUPTA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether it is a fact that a large number of houses have been built under the Pradhan Mantri Awas Yojana (PMAY);

(b) if so, the number of houses which have actually been allotted to the beneficiaries in the last two years;

(c) the number of under-construction houses under this scheme; and

(d) the target set by Government for the next three years?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) to (d) Yes Sir. The Government is committed to achieve "Housing for All" by 2022. The Ministry of Rural Development is implementing Pradhan Mantri Awaas Yojana - Gramin (PMAY-G) from 01.04.2016. The details of